

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1090 OF 2019 IN
DFR NO. 1895 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Singhbhum Chambers of Commerce and Industries ... Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Sarvshree
Mr. Devashish Bharuka

Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1

Mr. Ajit Kumar, AG, State of Jharkhand
Mr. Navin Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

ORDER

IA No. 1090 of 2019

(Application for condonation of delay in filing appeal)

For the reasons set out in the application, delay of 09 days in filing the appeal is condoned. Application is disposed of.

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Objections to the main appeal, if any, shall be filed within six weeks' time i.e. on or before 01.10.2019 with advance copy to the other side.

List the matter on **14.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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